

having given dispensation in educational and physical standard.

In the case of Navy and Air Force, the recruitment is less in Assam in comparison to some other states due to low response from the eligible youths.

(d) Details are given below:

ARMY

Name of recruiting Agency	Number of Recruits		
	1993-94	1994-95	1995-96
1. BRO Jhurat	163	260	564
2. BRO Narangi	230	216	418
3. BRO Silchar	209	201	565
4. 58 GTC, Shillong	22	12	23
5. Assam Regiment Centre, Shillong	54	146	76

6. Over and above the figures given above other Regimental Training Centres have also made recruitment against all India all class vacancies from Assam as per the State's share of RMP.

NAVY

Naval Recruitment Centre, Guwahati – Same as (a) above.

AIR FORCE

	1994	1995	1996
Airmen Selection Centre, Guwahati Catering to Assam and other North- Eastern States	58	52	60

(e) No irregularities have been brought to the notice of Government in respect of the above mentioned centres.

(f) Does not arise.

[Translation]

Sports in Concurrent List

1312. SHRI JAYSINH CHAUHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether sixteen State Governments have agreed to include sports in the Concurrent List of the Constitution;

(b) if so, the details thereof;

(c) the reasons for inclusion of sports in the Concurrent List of the Constitution; and

(d) the percentage of amount of the Union Budget spent on the promotion of sports and young talents at National and State level?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The following States had concurred to the proposal:-

1. Bihar
2. Kerala
3. Meghalaya
4. Goa
5. Sikkim
6. Nagaland
7. Uttar Pradesh
8. Arunachal Pradesh
9. Mizoram
10. Tripura
11. Haryana
12. Maharashtra
13. Orissa
14. Himachal Pradesh
15. Madhya Pradesh
16. Manipur

(c) Inclusion of sports on the Concurrent list of the Constitution of India would enable the Central Government to actively participate, alongwith the State/UT Governments, in promotion of sports and games throughout the country and in co-ordinating the effective functioning of all concerned agencies including the various National level Sports Federations.

(d) As per the Budget Estimates of 1996-97, about 0.036% of the total Central Budget was earmarked for promotion of sports and games.

Indian Origin Teachers in Nepal

1313. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers of Indian origin are teaching in Nepal;

(b) if so, the number thereof and the subjects being taught by them;

(c) whether any agreement was entered into between the Government of India and the Government of Nepal in 1990 in order to provide the same facilities to the teachers of Indian origin, which are being provided to the teachers of Nepal;

(d) if so, whether the Government of Nepal are making efforts to remove these teachers of Indian origin from their service against the spirit of this agreement;

(e) if so, whether the Government of India have taken any steps in this regard so far; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Yes, Sir.

(b) It is understood that there are about 100 college lecturers and thousands of school teachers of Indian nationality in Nepal, including 37 belonging to the Kendriya Vidyalaya at Kathmandu. The subjects taught in the Kendriya Vidyalaya are Hindi, English, Sanskrit, History, Economics, Geography, Physics, Chemistry, Maths, Biology, Music, Drawing, Physical Education, SUPW, etc. The details of subjects taught by other teachers are not maintained by the Department.

(c) It was agreed in June, 1990, that Indian citizens employed in schools in Nepal will be placed on the same footing as Nepalese citizens as regards terms and conditions of employment.

(d) to (f) The Government of Nepal have no jurisdiction/control over the staff of the Kendriya Vidyalaya. Other Indian teachers have not been granted permanent status so far. This matter has been taken up with His Majesty's Government of Nepal on to number of occasions, including with the Foreign Minister of Nepal during his visit to India in August 1996, as well as by the Indian Ambassador in Kathmandu.

NV at Champavat

1314. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether approval has since been given for the establishment of a Navodaya Vidyalaya at Champavat in district Pithoragarh in Uttar Pradesh;

(b) if so, whether any action is being taken to start the functioning of this school in this academic session; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

National Waterways No. 1 and 2

1315. DR. ARUN KUMAR SARMA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total navigable length of the National Waterways No. 1 and No. 2 and the number of ports developed on each;

(b) the number and type of vessels in operation in these waterways;

(c) the number of dredgers in operation in each of these waterways;

(d) the future plan to strengthen dredging operation and cargo movement in each of these waterways;

(e) the steps taken and funds allocated during current financial year for making the National Waterways No. 2 fully navigable; and

(f) the funds projected for allocation for the purpose during the Ninth Five Year Plan?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) Total navigable length of National Waterway No.1 (NW-1) is 1620 kms and that of NW-2 is 891 kms. On NW-1, river terminals exist at Haldia-Calcutta, Pakur and Farakka. Temporary floating terminals are provided at Bhagalpur, Munger and Patna. On NW-2 floating terminals exist at Dhubri, Jogighopa and Pandu.

(b) On NW-1 CIWTC operates POL and general cargo vessels between Haldia and Calcutta. Private operators also operate between Haldia and Calcutta/Farakka. IWA is operating its cargo vessel on NW-1 on experimental basis. On NW-2, CIWTC operates general cargo vessels and over dimensional cargo vessels. In addition Assam Inland Water Transport directorate also operate cargo and passenger vessels.

(c) On NW-1 two cutter suction dredgers of IWA are in operation on NW-2.

(d) On NW-1 it is planned to replace one old cutter suction dredger and to add one new cutter suction dredger and two water injection dredgers.

On NW-2 it is planned to provide one cutter suction dredgers and two water injection dredgers to supplement bandalling work by which LAD of 2m would be provided upto Sadiya.

(e) River conservancy works i.e. Bandalling, day channel marking, hydrographic surveys, are carried out between Dhubri and Dibrugarh. Talweg Surveys being conducted in Dibrugarh-Sadiya stretch. Setting up/upgrading of floating terminals at Dhubri, Jogighopa, Tejpur, Neamati and Dibrugarh is under implementation. Fund allocated during current financial year for NW-2 is Rs. 2.20 crores.

(f) For NW-2 funds projected for 9th Five Year Plan is Rs. 110 crores as given below :

	(Rs. in crores)
Fairway Development	53.00
Terminals	29.00
Navigational Aids	10.00
Organisation	5.00
Others	13.00
Total	110.00